

## Statement

*Number of cases filed under the Child Marriage Restraint Act, 1929 during the 3 years namely, 1977, 1978 and 1979 as received from the State Governments/Union Territory Administration.*

Name of the State/Union territory.	Child Marriage Restraint Act, 1929.		
	1977	1978	1979
1. Gujarat . . . . .	112	98	180
2. Haryana . . . . .	Nil	Nil	2
3. Himachal Pradesh . . . . .	Nil	Nil	3
4. Madhya Pradesh . . . . .	8	20	14
5. Maharashtra . . . . .	8	4	17
6. Rajasthan . . . . .	Nil	6	12
7. Tamil Nadu . . . . .	1	1	2
8. Uttar Pradesh . . . . .	Nil	Nil	1
9. West Bengal . . . . .	1	1	2
10. Andaman & Nicobar Islands . . . . .	Nil	Nil	3

## Oil exploration in Godavari Basin

1822. PROF. B. RAMACHANDRA  
RAO:

SHRI S. B. RAMESH BABU:

SHRI G. SWAMY NAIK:

SHRI R. SAMBASIVA RAO:

SHRI PRABHAKAR RAO  
KALVALA:

Will the Minister of PETROLEUM  
AND NATURAL GAS be pleased to  
state:

(a) what is the progress made so  
far in exploring and exploiting oil  
and natural gases in the Godavari  
Basin in Andhra Pradesh;

(b) what is the estimated total  
reserves of petroleum and natural gas;

(c) how long will it take to com-  
mercially exploit these resources;

(d) whether the natural gas is al-  
ready available in some of the test  
wells; and

(e) if so, whether there is any pro-  
posal to supply this natural gas for  
industrial and commercial use?

THE MINISTER OF STATE IN  
THE DEPARTMENT OF POWER  
AND MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
NATURAL GAS (SHRIMATI SUSH-  
ILA ROHATGI): (a) 17 wells have  
so far been drilled onland and 29  
wells off-shore in the KG Basin. Out  
of these, oil/gas have been discovered  
in 15 wells; 9 onland and 6 off-shore.

(b) The inplace reserve as on  
1-1-85 were estimated as under:—

Oil...12.99 Million Tonnes.

Gas...6.33 Billion cubic metres.

(c) The potential of the finds/com-  
mercial viability is yet to be assessed  
through further delineation.

(d) Yes, Sir.

(e) Yes, Sir; during the testing  
period.